

NOTIFICATION
Imphal, the 30th July, 2026

No. HCM/1/96-BENCH/ The Hon'ble High Court of Manipur is pleased to notify
the following directions for listing of appeal preferred under Section 13 (1A) of the Commercial
Courts Act, 2015:

Nomenclature	Category Code	Category of Case
Comm. App. Div.	10301	Appeal under Section 13(1A) of the Commercial Courts Act, 2015

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**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**
